

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 17.12.2025

No. 2927 A: In addition to the powers vested earlier under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, to the officer named in column no. 2 of the table given below, the High Court is pleased to confer upon him, the powers of Additional Civil Judge (Junior Division) for the District noted against his name in column no. 3 of the table.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the Districts
<u>1</u>	<u>2</u>	<u>3</u>
1.	Sri Sanjay Kumar, J.M.1 st Class, Gaya	Gaya

By order of the High Court,
Sd/- P.K. Malik
Registrar General

Memo. No. 103918 - 103942 / Dated, Patna the 17.12.2025

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / O.S.D., Patna High Court, Patna/ Joint Registrar (IT), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Principal District and Sessions Judge, Gaya for information {and communication to the officer concerned.

Aforesaid officer is now being vested with the powers of Additional Civil Judge (Junior Division) from the receipt of the notification alongwith the powers of J.M. 1st Class vested earlier vide this Court's Notification No. 332A dated 23.04.2024.}

{-} For P. D. J. concerned only.


Registrar General